

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 111
IB- 305/(ND)/2020

IN THE MATTER OF:

Satish Sahebro Deotale
Vs.
AmerexPvt. Ltd.

....Applicant

....Respondent

Order under Section 9 of IBC.

Order delivered on 28.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant	: Mr. Suresh Kumar Pillay, CS
For the RP	: Mr. Gautam Singhal, Adv
For the Respondent	:

ORDER

Learned PCS for the applicant states that settlement has been arrived between the parties and seeks time to file appropriate application. Mr. Suraj Singh appearing on behalf of Company from Accounts Department.

List on 23.02.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)